

(c) Yes, Sir. The manufacturer has reported that they commenced commercial production of the bulk drug Pentazocine in August, 1994. According to the records the company has not obtained price approval for the bulk drug manufactured by them and the formulations thereof.

They have submitted an application dated 29th November, 1994 for exemption of the bulk drug and its formulations from price control on grounds of indigenous R and D.

(d) and (e) No such instance has come to the notice.

Exemption granted to Naldixic Acid

279. SHRI ANANT RAM
JAISWAL;

SHRI H. HANUMAN-
THAPPA;

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

(a) when was exemption granted to Naldixic Acid from price control on the ground of Research and Development and when did this exemption expire;

(b) what steps were taken thereafter to fix the price of formulations and the bulk drug and is it a fact that Gramoneg and Gramogel range of formulations are being marketed without price approval from the very beginning;

(c) if so, when and what action has been taken;

(d) whether it is a fact that the producer of the bulk drug refused to give cost data to the BICP and that the Ministry consented and directed BICP to work out the price based on the available data; and

(e) when was the BICP recommendation received and what action has been taken?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO) (a) to (e) The exemption granted on 4-2-1991 expired on 31-10-92. On 13.6.1994 BICP recommended a price for the bulk drug¹ on the basis of data available with them as the requisite data had not been received from the manufacturer (it was received subsequently to the submission of the Report by BICP). The price of the bulk drug has since been notified. BICP has accordingly been asked to recommend the price of formulations based on this bulk drug.

Belonging to fertilizer industry

280. SHRI BHUPINDER SINGH MANN; Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state;

(a) whether fertilizer industry has been used;

(b) if not, by how much will be delicensed; and

(c) what investment from foreign countries has been made in respect of fertilizer production?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FALEIRO); (a) Yes, Sir.

Answers not arise.

(c) As per the available information, the equity investment in the Indian fertilizer industry from the foreign countries is currently around Rupees sixty crores.

Drugs under price control

281. SHRI JALALUDIN ANSARI:
SHRI GAYA SINGH:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that 73 drugs have been put under the prices

controlled category as per the New-Drug Policy announced by the Government recently; and

(b) if so, what are the names of those drugs and what is the criteria being adopted in deciding these drugs?

THE MINISTER OF STATE, IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI EDUARDO FLEIRO): (a) and (b) The new Drugs (Prices Control) Order, which will include list of drugs under price control on the basis of criteria laid down in the "Modifications in the Drug Policy, 1986", is yet to be notified.

**Organisation of Holiday fccours by J
jr Endja**

**भोपाल गैस विभीषिका से संबंधित मुआवज
के मामलों की सुनवाई पर स्थगन आदेश**

282. श्री अजीत जोशी : क्या
इलायत और उर्वरक मंत्री यह बताने की
कृपा करेंगे कि :

(क) क्या भोपाल गैस विभीषिका
(दावा कार्यवाही) अधिनियम के अधीन
गठित कल्याण आयोग ने मुआवज मामलों
की सुनवाई के संबंध में स्थगन आदेश
जारी किया है जिनमें काफी अधिक
धनराशि अन्तर्ग्रस्त है ;

(ख) क्या इससे परिवारों को मुआ-
वजा प्रदान करने में विलंब होगा, और

(ग) यदि हाँ, तो इस संबंध में क्या
उपचारात्मक कदम उठाए गए हैं ?

इलायत और उर्वरक मंत्रालय में राज्य मंत्री
(श्री एडुआडो फ्लैरो) : (क) से (ग)
कल्याण आयोग द्वारा दी गई जानकारी
के अनुसार क्षतिपूर्ति मामलों, जिनमें काफी
बड़ी धनराशियाँ अन्तर्ग्रस्त हैं, की सुनवाई
के बारे में कोई स्थगनादेश नहीं दिया गया
है ।

283. SHRI BHAGABAN MAJHI: "Will
the Minister of CIVIL AVIATION AND'
TO/FJSM be pleased to -Mate:

(a.) whether A(ir India has been
organising holiday tours with a view to
increase tourist traffic to India;

(b) if BO, what are the details of these
holiday tours introduced toy Air India; and

(c) the response to hose programmes'.'

THE MINISTER OF CIVIL
AVIATION AND TOURISM (SHRI
GHULAM NABI AZAD): (a) and (b) In
1992, Air India launched 'Super Summer
Savers' scheme to attract tourists during the
lean period and to make India a year round
destination. The package 'under this scheme
includes travel on Air India and Indian
Airlines as well as hotel accommodation at 15
to 40 p-sr cent discount.

(c) During 1992, 10,416 tourists utilised
this scheme and during 1993, 11479 tourists.

**Promotion of Tourism in Arunachal
Pradesh**

284. SHRI BHADRESWAR
GOHAIN: Will the Minister of CIVIL
AVIATION AND TOURISM be pleased to
state;

(a) whether there is a proposal pending
with Government for opening the
Bhalukupung-Bomdila-Taw-ang sector of
Arunachal Pradesh for foreign tourists;

(b) whether Government are aware that
there is enough potential for foreign tourists
in the Tawang Valley, specially pilgrim,,;
from Japan
and other Bwddhist countries; and

(c) whether Government have
taken any decision on the proposal?

THE MINISTER OF CIVIL AVIATION
AND TOURISM (SHRT GHULAM NABI
AZAD): (a) to (c) The opening of areas in
the North Eastern States including Arunachal
Pradesh is a continuing process that takes
into account the